GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA
UNSTARRED QUESTION NO. 2313
TO BE ANSWERED ON 15TH MARCH, 2023

IMPLEMENTATION OF 5G

†2313.   SHRI TIRATH SINGH RAWAT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a)   whether the Government has prepared any roadmap at national level for the implementation of 5G inclusive of law enforcement requirements;

(b)   if so, the details thereof and if not, the reasons for delay in taking action in this regard;

(c)   whether with the help of using 5G technology in the country, the Government has constituted any task force to monitor and identify the new crimes being committed;

(d)   if so, the details thereof and if not, the reasons therefor; and

(e)   whether the Government has taken appropriate steps to check/prevent crimes being committed with the use of 5G technology and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)

(a) & (b)   The Government has established a roadmap to make 5G services available in different parts of the country through rollout obligations. As per the Notice Inviting Application (NIA) dated 15-06-2022 for auction of spectrum and the license conditions, the rollout obligations are required to be met over a period of five years, in a phased manner, from the date of allocation of spectrum. Further expansion of mobile networks beyond the mandatory rollout obligations, depends on the techno-commercial consideration of the Telecom Service Providers (TSPs).

Law enforcement requirements are part of security conditions in Unified License. These conditions are technology agnostic and TSPs have to comply with these conditions.

(c) to (e)   Indian Cyber Crime Coordination Center (I4C), an organization under Ministry of Home Affairs, has been nominated as the nodal point in the fight against cybercrime. I4C interacts with Department of Telecommunications on cybercrime committed using telecom resources. I4C has operationalized National Cybercrime Reporting Portal (NCRP) for tackling cybercrime incidences reported by the citizens.

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